

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1418
(TO BE ANSWERED ON 19.12.2018)

IAS OFFICERS IN CHHATTISGARH

†1418. SHRIMATI KAMLA DEVI PAATLE:

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of IAS officers deployed in Chhattisgarh at present;
- (b) the number of vacant posts along with the steps being taken by the Government to fill the said vacancies;
- (c) the number of those officers of Administrative Service of Chhattisgarh who are serving in States other than their home State;
- (d) whether such officers are serving in the States of their choice despite the ruling given by the courts and the Central Administrative Tribunal regarding serving in their home States; and
- (e) if so, the details thereof and the penal action which the Government proposes to take against such officers?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): At present, there are 158 officers in position against the Total Authorized Strength (TAS) of 193 officers in Chhattisgarh Cadre of Indian Administrative Service (IAS). Accordingly, there is a shortage of 35 officers in Chhattisgarh Cadre of IAS. The shortfall in various cadres of IAS is a pan India phenomenon. To address the problem the Government has increased over the years, annual intake of IAS officers under Direct Recruitment Quota. In promotion quota prompt actions have been taken for holding of Selection Committee Meeting for appointment by promotion/selection of State Service Officers in IAS.

(c): 8 IAS officers of Chhattisgarh cadre are on Central Deputation. Further, 1 officer is on Inter Cadre Deputation to Uttar Pradesh as approved by the Competent Authority.

(d): No, Madam.

(e): Does not arise.
